

convenience, but if the public interest so demands, a transfer from a sensitive seat is effected at any time.

Handling contract of transshipment of parcels

10190. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a handling contract executed with M/s Katihar North Sramik Sahayog Samity for transshipment of M.G. and B.G. parcels who was not an original tenderer but agreement was executed with him with a mood of fraudulent game by certain Railway officials of Head-quarters Office in North Frontier Railway;

(b) if so, the reasons therefor and the details thereof;

(c) whether it is a fact that the items of Schedule of Work inter-changed against item numbers 8 and 9 resulting in increased payment since its inception by the officers of North Frontier Railway Headquarters Office and a Vigilance case was registered against them; and

(d) if so, what action has been taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) M/s Katihar North Sramik Sahyog Samity Ltd., had submitted a tender for transshipment handling of M.G. and B.G. goods and parcels at Katihar and the contract was allotted to them on the basis of the said tender on the recommendations of the Tender Committee. The tender document was however purchased by the Katihar North Labourers' Cooperative Society Ltd. and the party submitted an affidavit, before the execution of

the agreement, sworn in the Court of First Class Magistrate, Gauhati that M/s Katihar North Labourers Cooperative Society L'd., and M/s. Katihar North Shramik Sahyog Ltd., are the same, the North Labourers Cooperative Society Ltd., being the English version.

(b) Does not arise.

(c) Yes.

(d) Investigations in the Vigilance case have been completed and the report is under scrutiny of North East Frontier Railway.

आगरा स्टेशन पर बेचे जाने वाले घटिया किस्म के खाद्य पदार्थ

10191. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आगरा जाने वाले पर्यटक आगरे की लोकप्रिय चीजें खरीदते हैं जो घटिया किस्म की होती है और आगरे के बाजार भाव की तुलना में महंगी होती है; और

(ख) यदि हां, तो क्या सरकार का विचार आगरा स्टेशन पर सरकारी स्टालों पर बेचे जाने वाले खाद्य पदार्थों की समय-समय पर जांच कराने का है?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) और (ख) : अच्छी किस्म का पेंठा तथा दालमोठ को, जो आगरे की विशेष लोकप्रिय वस्तुएं हैं, विभागीय खान-पान यूनिट द्वारा निर्धारित टैरिफ दरों पर बेची जाती है। निरीक्षकों तथा अधिकारियों द्वारा नियमित रूप से जांच कार्य तथा अचानक निरीक्षण किया जाता है ताकि

वह सुनिश्चित किया जा सके कि यात्रियों को प्रचंडी किस्म की चाय सामग्री की बिक्री की जाती है।

Transfer of Station Masters

10192. SHRI NAWAL KISHORE SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a large number of Station Masters/Assistant Station Masters are transferred now and then on account of adopting different rule for their posting;

(b) the number of staff transferred since 1978, year-wise;

(c) whether uniform policy applicable to all categories in this behalf is proposed in Bikaner Division; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Leave Reserve Station Masters

10193. SHRI NAWAL KISHORE SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there are no uniform rules and policy for the posting of Leave Reserves and Rest-givers Station Masters/Assistant Station Masters over Northern Railway and they are posted as Leave Reserves/Rest-givers under different rules and policies adopted from time to time by different Divisions;

(b) if so, the reasons thereof;

(c) whether in Bikaner Division the policy in respect of Station

Masters/Assistant Station Masters for their posting as Leave Reservers/Rest-givers has been revised thrice after November, 1980 and is quite different to those of other categories; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Due to different conditions prevailing on the Divisions and location of stations.

(c) Yes.

(d) The system of Ladder posting of Station Masters/Assistant Station Masters was revised first on 1-1-81 as the existing system involved frequent transfers of staff from one station to another causing hardship to them. After introduction of new system representations were received from individuals and also an Association of Station Masters against the revised system and the same was again revised w.e.f. 6-3-1981. However, the recognised unions gave a second thought to the procedure introduced from 6-3-1981 and requested for a change and as such the system was revised for the third time w.e.f. 29-3-1981. All the revisions were made with the consent of the recognised unions.

सऊदी अरब के विदेश मंत्री के साथ
हुई बातचीत के निष्कर्ष

10194. श्री मूल चन्द्र डागा :
श्री कृष्ण कुमार गोयल :
श्री जी० वाई० कृष्णन :

क्या विदेश मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या सऊदी अरब के विदेश
मंत्री को हमारे प्रधान मंत्री के साथ